

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:498
ANSWERED ON:30.04.2013
INFILTRATION IN COASTAL AREAS
Patil Shri C. R. ;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total length of coastline along each of the coastal State/UT in the country;
- (b) whether there has been increasing incidents of infiltration along each of these coastal State/UT in the country during each of the last three years;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has been implementing various schemes in vulnerable States/ UTs to check infiltration during the said period; and
- (e) if so, the details of the funds sanctioned and utilised by various States / UTs in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e) A Statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.498 FOR 30.04.2013.

(a) The total length of coastline along each of the coastal State/UT in the country is as follows:

Sl. No.	State / UT	Length of coastline (in km)
(i)	Gujarat	1214.7
(ii)	Maharashtra	652.6
(iii)	Goa, Daman and Diu	160.5
(iv)	Karnataka	280.0
(v)	Kerala	569.7
(vi)	Tamil Nadu	906.9
(vii)	Pudducherry	30.6
(viii)	Andhra Pradesh	973.7
(ix)	Odisha	476.4
(x)	West Bengal	157.5
(xi)	Lakshadweep Islands	132.0
(xii)	Andaman & Nicobar Islands	1962.0
	Total Coastline	7516.6

(b) to (e): There are no reports indicating increase in incidents of infiltration in coastal areas during the last three years.

The following security measures have been taken to strengthen coastal security and check infiltration along the coastline.

A three tier coastal security ring all along our coast is provided by Marine Police, Indian Coast Guard and Indian Navy. Government has initiated several measures to strengthen Coastal Security, which includes improving surveillance mechanism and enhanced patrolling by following an integrated approach. Joint Operational Exercises are conducted on regular basis among Navy, Coast Guard, Coastal Police, Customs and others to check the effectiveness of this approach adopted for security of coastal areas including island territories. Further, continuous review and monitoring of various mechanisms have been established by the Government at different levels, involving various agencies, including the State / Union Territory authorities. The intelligence mechanism has also been streamlined through the creation of Joint Operation Centers and multi-agency coordination mechanism. Installation of radars covering the country's entire coastline and islands is also an essential part of this process. Issue of biometric identity card to coastal population including fishermen and registration of all type of boats/vessels plying in Indian water are the other steps taken by the Govt. to strengthen Coastal security.

The Government is implementing the Coastal Security Scheme (CSS) in two Phases. The implementation of the Coastal Security

Scheme Phase - I which provided for 73 Police Stations, 97 Check Posts, 58 Out Posts 30 Barracks, 204 boats, 153 Jeeps and 312 Motorcycles has been completed on 31.03.2011.

The coastal States/UTs carried out vulnerability/gap analysis in consultation with Coast Guard to firm up their additional requirements for formulation of Phase-II Scheme of the Coastal Security. After getting detailed proposals from the coastal States/UTs. Coastal Security Scheme Phase-II was approved for implementation over a period of 5 years from 01.04.2011. The Scheme provides for 131 Coastal Police States, 60 jetties, 10 Marine Police Operational Centres equipped with 150 (12 ton) boats, 20 (19 meter) boats, 10 large vessels, 10 (5 ton) boats, 131 four wheelers, 242 two wheelers and 35 Rigid Inflatable Boats.

Funds released to States/UTs under CSS Phase-II		(Rs. in lakhs)	
Sl. No.	State / UT	Years	
		2011-12	2012-13
1	Gujarat	643.40	468.14
2	Maharashtra	243.00	-
3	Goa	75.80	196.00
4	Daman and Diu	98.00	-
5	Karnataka	238.80	146.00
6	Kerala	400.00	-
7	Tamil Nadu	945.20	1434.00
8	Pudducherry	50.11	-
9	Andhra Pradesh	97.10	1295.00
10	Odisha	223.22	-
11	West Bengal	200.00	-
12	Lakshadweep	49.19	260.00
13	Andaman & Nicobar	1502.00	1200.00
14	GSL Goa	1293.97	1634.92
15	GRSE Kolkatta	3176.98	1362.55
GRAND TOTAL		9236.77	7996.61

Note : - Release of funds to GSL, Goa and GRSE, Kolkata has been made either as the cost of boats or maintenance of boats, which have been delivered to Coastal States/UTs.